

it has been granted recognition with effect from 15th July, 1962. The grant-in-aid has not been paid to the school as it has not yet complied with the instructions issued by the Education Department of the Corporation.]

**THEFT OF IDOLS FROM VILLAGE BAKANER
NEAR BHOPAL**

*118 SHRI R. S. KHANDEKAR:
Will the Minister of SCIENTIFIC RE-
SEARCH AND CULTURAL AFFAIRS be
pleased to state:

(a) whether it is a fact that some persons were arrested in the month of July, 1962, in the village Bakaner near Bhopal while committing theft of some of the ant'que idols;

(b) if so, how many idols were stolen from the village;

(c) whether these idols were from Vidisha or from Sanchi Museum;

(d) how many persons were arrested at the time of occurrence of the theft and how many escaped; and

(e) whether they were members of any gang of thieves which committed thefts of old idols some time back at Vidisha, Sanchi, Shivpuri and Khajuraho?

THE DEPUTY MINISTER IN THE
MINISTRY OF SCIENTIFIC RE-
SEARCH AND CULTURAL AFFAIRS
(DR. MONO MOHAN DAS): (a) Gov-
ernment of India is not aware of any
such arrests.

(b) to (e) Do not arise.

**BENEFITS ALLOWED TO CIVILIANS WHO
JOINED I.N.A.**

*119. SHRI R. S. KHANDEKAR:
Will the Minister of DEFENCE be
pleased to state:

(a) whether there is any difference made between the civilians employed in the Armed Forces who joined

I.N.A. and the enrolled combatants and non-combatants of I.N.A. in the matter of grant of benefits which are allowed to them as political sufferers; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE (SHRI K.
RAGHURAMAIAH): (a) and (b) The
information is being collected and
will be laid on the Table of the
House.

**FOREIGN EXCHANGE SANCTIONED TO SHRI
RAJ KAPOOR FOR HIS FILM "SANGAM"**

*120. SHRI B. D. KHOBARAGADE:
Will the Minister of FINANCE be
pleased to state:

(a) whether it is a fact that foreign exchange for Rs. 5 lakhs has been sanctioned to Shri Raj Kapoor for the purpose of outdoor shooting of his film 'Sangam' in Europe; and

(b) if so, what are the reasons for sanctioning such huge amount of foreign exchange to him?

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRIMATI
TARKESHWARI SINHA): (a) Messrs.
R.K. Films and Studios, Bombay, have
been granted foreign exchange to the
extent of Rs. 33 lakhs for location
shooting of their film "Sangam"
abroad.

(b) The exchange has been released in view of the large export earnings of the Company in the past and their undertaking to earn sizable amount of foreign exchange on this picture. It has been stipulated that the film will not be released for exhibition in India unless and until foreign exchange equivalent to Rs. 12 lakhs has been earned by the sale of distribution rights in the Continent of Europe alone.